

In the National Company Law Tribunal, New Delhi
Registrar

CP No. 1072/2016

SECTION OF THE COMPANIES ACT: 433(e) & 434

In the matter of:

M/s. Sanwud Shoppe Pvt. Ltd. Petitioner

VS.

M/s. MPB Constriction Pvt. Ltd. Respondent

Order deliver on 06.07.2017

Coram: Shiv Ram Bairwa, Registrar

For the Petitioner (s) : Shri Kailash Chandra, Advocate

For the Respondent (s) : None Appeared

ORDER

This matter was received on transfer from Hon'ble High Court of Delhi pursuant to notification no. G.S.R. 1119 (E) & S.O 3676 (E) dated 7th December, 2016 issued by Ministry of Corporate Affairs, Government of India.

The counsel for petitioner has filed compliance affidavits on 13.6.2017 & 14.6.2017. He has filed proof of service of notice under section 8 (1) of IBC, 2016 and the compliance affidavit alongwith relevant documents including bank certificate required under section 9 (3) (c) of the IBC, 2016.

List the matter before the Hon'ble Principal Bench on 19.07.2017.

- Sd -
(Shiv Ram Bairwa)
Registrar